

# TRADE MARKS REGISTRY

## AHMEDABAD

### OPPOSITION HEARING LIST FOR THE MONTH OF AUGUST-2016

#### DATE OF HEARING 01.08.2016

Sr. No.	Application /R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	953589/05	Opp. No. AMD-226756	M/s. Adore Pharmaceuticals Private Limited, Thane / M/s. Fatehchand C. Shah & Co., Mumbai  V/S  M/s. Rekvina Laboratories Ltd., Baroda	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
2.	914722/30	Opp. No. AMD-229728	M/s. Kasturi Agro Industries, Pune / M/s. R. K. Dewan & Co., Mumbai  V/S  M/s. Balaji Marketing, Ahmedabad	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	

#### DATE OF HEARING 02.08.2016

Sr. No.	Application /R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	923832/05	Opp. No. AMD-193906	M/s. Laboratories Griffon Pvt. Ltd., Kolkata  V/S  M/s. West-Coast Pharmaceutical Works, Ahmedabad / Mr. Subhashchandra V. Purohit, Ahmedabad	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	

2.	883604/05	Opp. No. AMD-229439	M/s. Aristo Pharmaceuticals Limited, Mumbai  V/S  M/s. Genetic Pharma, Vadodara / M/s. H. K. Acharya & Company, Ahmedabad	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-16 & Main Matter
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**DATE OF HEARING 03.08.2016**

Sr. No.	Application /R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	2377595/11	Opp. No. AMD-838002	M/s. Allied Blenders & Distillers Pvt. Ltd., Mumbai / M/s. Altacit Global, Chennai  V/S  M/s. Shree Balaji Enterprise, Surat	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-57
2.	2377596/21	Opp. No. AMD-831919	M/s. Shree Balaji Enterprise, Surat	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-06
3.	2377594/09	Opp. No. AMD-838001	M/s. Allied Blenders & Distillers Pvt. Ltd., Mumbai / M/s. Altacit Global, Chennai  V/S  M/s. Shree Balaji Enterprise, Surat	12.30 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-57

**DATE OF HEARING 04.08.2016**

Sr. No.	Application /R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	2286170/16	Opp. No. AMD-836175	M/s. Angel Broking Private, Mumbai / M/s. Varikasery & Varikasery, Mumbai	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-05

2.	821360/12	Opp. No. AMD-242103	M/s. Raj Shree Auto Industries, Jaipur / M/s. G. D. Bansal & Associates, Jaipur  V/S  M/s. Raheja Auto Industries, Delhi / Mr. Vipin Jain Advocate, New Delhi	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Evidence Under Rule 51
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**DATE OF HEARING 08.08.2016**

Sr. No.	Application /R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	955441/06	Opp. No. AMD-168562	M/s. Remfry & Sagar, Gurgaon  V/S  M/s. Valflo Pvt. Ltd., Ahmedabad / Mr. Jatin Y. Trivedi, Ahmedabad	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
2.	660288/07	Opp. No. AMD-95306	M/s. Remfry & Sagar, Gurgaon  V/S  Shree Kirti Bearings Pvt. Ltd., Ahmedabad / M/s. Indo Overseas Trade Marks Co., Ahmedabad	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	

**DATE OF HEARING 09.08.2016**

Sr. No.	Application /R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	733278/07	Opp. No. AMD-233716	M/s. Gurukripa Appliances, Mumbai  V/S  M/s. Kitchenwares India, Rajkot / M/s. Arjun T. Bhagat & Co., Mumbai	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-16 & Main Matter

2.	930983/30	Opp. No. AMD-710194	M/s. Coco International Limited, Delhi / Mr. Rajeev Aggarwal & B. P. Aggarwal Advocates, Delhi  V/S  M/s. Rosecoir Foam (P) Ltd., Bhiwadi / M/s. Madamser & Co., New Delhi	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
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**DATE OF HEARING 10.08.2016**

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	939859/24	Opp. No. AMD-235147	M/s. Raj Ratan Castings Private Limited, Kanpur / M/s. Karni Trade Marks, Surat  V/S  M/s. Upia International, Surat / M/s. Superfastaction Regn. Service, Surat	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
2.	950712/03	Opp. No. AMD-231423	M/s. Sultanali Haji Ibrahimji Attarwala, Baroda  V/S  M/s. Hafiz Store, Baroda / Mr. Balchandra A. Soni, Baroda	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	

**DATE OF HEARING 11.08.2016**

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	946895/30	Opp. No. AMD-221389	M/s. Shah Jivraj Nanchand & Sons, Udhna / M/s. H. K. Acharya & Company, Ahmedabad  V/S  M/s. Jivraj Tea Limited, Surat / M/s. Y. J. Trivedi & Co., Ahmedabad	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-16 & Main Matter

2.	613853/30	Opp. No. AMD-215200	M/s. Jivraj Tea Limited, Surat / M/s. Y. J. Trivedi & Co., Ahmedabad  V/S  M/s. Mukesh Tea Processors & Packers, Surat / M/s. H. K. Acharya & Company, Ahmedabad	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-16
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**DATE OF HEARING 16.08.2016**

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	2022917/10	Opp. No. AMD-812293	M/s. Anjan Sen & Associates, Kolkata  V/S  Dharmputra Sansthan, Udaipur / M/s. H. K. Acharya & Company, Ahmedabad	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-16
2.	2022920/41	Opp. No. AMD-812290	M/s. Anjan Sen & Associates, Kolkata  V/S  Dharmputra Sansthan, Udaipur / M/s. H. K. Acharya & Company, Ahmedabad	11.30 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-16
3.	2022919/36	Opp. No. AMD-812291	M/s. Anjan Sen & Associates, Kolkata  V/S  Dharmputra Sansthan, Udaipur / M/s. H. K. Acharya & Company, Ahmedabad	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-16
4.	2022922/44	Opp. No. AMD-812289	M/s. Anjan Sen & Associates, Kolkata  V/S  Dharmputra Sansthan, Udaipur / M/s. H. K. Acharya & Company, Ahmedabad	12.30 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-16

5.	2022921/43	Opp. No. AMD-812288	M/s. Anjan Sen & Associates, Kolkata  V/S  Dharmputra Sansthan, Udaipur / M/s. H. K. Acharya & Company, Ahmedabad	02.15 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-16
6.	2022918/35	Opp. No. AMD-812292	M/s. Anjan Sen & Associates, Kolkata  V/S  Dharmputra Sansthan, Udaipur / M/s. H. K. Acharya & Company, Ahmedabad	03.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-16

**DATE OF HEARING 17.08.2016**

<b>Sr. No.</b>	<b>Application/ R. T. M. No.</b>	<b>Opp./Rect. No.</b>	<b>Name of Parties</b>	<b>Time</b>	<b>Name of the Hearing officer</b>	<b>Remarks; if any</b>
1.	2126688/45	Opp. No. AMD-806718	M/s. SRF Limited, Gurgaon / M/s. Lall Lahiri & Salhotra, Gurgaon	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-05
2.	950952/30	Opp. No. AMD-235934	M/s. Shakti Bhog Foods Ltd., Delhi / M/s. World Wide Registration Bureau, New Delhi  V/S  M/s. Longi Industries, Bikaner / Mr. Sharad Agrawal, Advocate, Jodhpur	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	

**DATE OF HEARING 18.08.2016**

<b>Sr. No.</b>	<b>Application/ R. T. M. No.</b>	<b>Opp./Rect. No.</b>	<b>Name of Parties</b>	<b>Time</b>	<b>Name of the Hearing officer</b>	<b>Remarks; if any</b>
1.	525854/30	Rect. No. AMD-260933	M/s. Parakh Agro Industries Ltd., Dhar / M/s. Y. J. Trivedi & Co., Ahmedabad  V/S  M/s. Samrat Namkeen Pvt. Ltd., Ahmedabad / M/s. H. K. Acharya & Company, Ahmedabad	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on I. P. & Main Matter
2.	846837/30	Opp. No. AMD-192110	Shree Mahalaxmi Roller Flour Mills, Kolhapur / Mr. Chandrakant M. Joshi, Mumbai  V/S  M/s. Havmor Distributors Pvt. Ltd., Ahmedabad / M/s. Y. J. Trivedi & Co., Ahmedabad	12:00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-16 & Main Matter

**DATE OF HEARING 22.08.2016**

<b>Sr. No.</b>	<b>Application/ R. T. M. No.</b>	<b>Opp./Rect. No.</b>	<b>Name of Parties</b>	<b>Time</b>	<b>Name of the Hearing officer</b>	<b>Remarks; if any</b>
1.	946907/05	Opp. No. AMD-207311	M/s. Parenteral Drugs (India) Ltd., Mumbai / M/s. R. K. Dewan & Co., Mumbai  V/S  M/s. Cadila Pharmaceuticals Ltd., Ahmedabad / Mr. Jatin Y. Trivedi, Ahmedabad	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
2.	909638/30	Opp. No. AMD-222673	Shree Ann Purna Rice & Pulse Mills, Dahod / Mr. Jatin Y. Trivedi, Ahmedabad  V/S  M/s. Chandan Rice & Pulse Mill, Kheeda / M/s. K. C. Patel & Co., Ahmedabad	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	

3.	909638/30	Opp. No. AMD-221452	Shri Ramlingeswara Modern Rice Mill, Godavari / M/s. R. K. Dewan & Co., Mumbai  V/S  M/s. Chandan Rice & Pulse Mill, Kheda / M/s. K. C. Patel & Co., Ahmedabad	12.30 p.m.		
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**DATE OF HEARING 23.08.2016**

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	1851368/30	Opp. No. AMD-807851	M/s. Khodiyar Agri-Flour Mills Pvt. Ltd., Rajkot / M/s. T. C. Patel & Co., Ahmedabad	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-06
2.	935243/05	Opp. No. AMD-712196	M/s. Alkem Laboratories Limited, Mumbai / M/s. Vishesh & Associates, Mumbai  V/S  M/s. Intas Pharmaceuticals Ltd., Ahmedabad / Mr. Jatin Y. Trivedi, Ahmedabad	12:00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	

**DATE OF HEARING 24.08.2016**

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.		Opp. No. AMD-200930	M/s. Panacea Biotec Ltd., New Delhi / M/s. Mangla Registration Service, Delhi  V/S  M/s. Brussels Laboratories Pvt. Ltd., Changodar / M/s. J. T. Jhala & Co., Ahmedabad	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	



2.	955436/05	Opp. No. AMD-202219	M/s. Cadila Pharmaceuticals Ltd., Ahmedabad  V/S  M/s. Brusses Laboratories Pvt. Ltd., Changodar / M/s. J. T. Jhala & Co., Ahmedabad	12:00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
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**DATE OF HEARING 29.08.2016**

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	925946/05	Opp. No. AMD-228163	M/s. Arvind Laboratories, Chennai / M/s. Daniel & Gladys Daniel, Chennai  V/S  M/s. Vasu Pharmaceuticals Private Limited, Vadodara / M/s. R. R. Shah & Co., Ahmedabad	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
2.	944326/30	Opp. No. AMD-226627	M/s. KRBL Limited, Delhi / M/s. Delhi Registration Service, Delhi  V/S  M/s. Patel Parsottamdas Maganlal & Co., Banaskantha	12:00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	

**DATE OF HEARING 30.08.2016**

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	714882/30	Opp. No. AMD-192319	M/s. Rajwadi Papad House, Jamnagar / M/s. Y. J. Trivedi & Co., Ahmedabad  V/S  M/s. Dhanhar Masala Bhandar, Surat / Mr. Pavan S. Godiawala Advocate, Ahmedabad	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	

2.	950646/24	Opp. No. AMD-249790	M/s. Vimal Mills India, Jasol / Mr. Rajendra Nanubhai Majithia, Ahmedabad  V/S  M/s. Kedia Fabrics Balotra / Mr. Sharad Agrawal Advocate, Jodhpur	12:00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
3.	2469456/10	Opp. No. AMD-835242	Sahajanand Laser Technology Limited, Ahmedabad / M/s. Nanavati Associates, Ahmedabad	12:30 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-6

**DATE OF HEARING 31.08.2016**

<b>Sr. No.</b>	<b>Application/ R. T. M. No.</b>	<b>Opp./Rect. No.</b>	<b>Name of Parties</b>	<b>Time</b>	<b>Name of the Hearing officer</b>	<b>Remarks; if any</b>
1.	2321326/25	Opp. No. AMD-834790	M/s. AZB & Partners, Mumbai  V/S  M/s. Mehta Bangle Store, Ahmedabad / M/s. Bhansali & Associates, Ahmedabad	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on I. P.
2.	2607196/05	Opp. No. AMD-832412	M/s. Kamron Laboratories Ltd., Mehsana	12:00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-05

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